

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
CP No. 277/272-270-271/JPR/2019
Under Section 272-270-271 of
Companies Act, 2013

In the matter of:

Terryfab India Ltd.

...Petitioner

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Petitioner	:	Gaurav Asati, Adv.
For the Respondent	:	Pooja Singh, JTA Sandeep Pathak, Adv. Vartika Mehra, Adv.

ORDER

Heard Mr. Gaurav Asati, Adv. appearing on behalf of the Applicant. Mr. Sandeep Pathak, Adv. appearing on behalf of the Income Tax Department. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur. List the matter on 16.05.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

April 17, 2024